

ITEM NO.8

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1344/2021

ARVIND KUMAR & ANR.

Appellant(s)

VERSUS

SANTOSH KUMAR VERMA & ANR.

Respondent(s)

(and IA No.107930/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS and
IA No.107932/2017-EXEMPTION FROM FILING O.T.)

Date : 09-11-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr Amit Yadav, Adv.
Mr. Shishir Deshpande, AOR
Mr Nilakanta Nayak, Adv.

For Respondent(s)

Mr. Rameshwar Prasad Goyal, AOR
Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent nos. 1 and 2 have filed counter affidavit.

Await original records from the High Court and Trial Court.

Reminder be issued.

List again on 9.12.2022.

H. SHASHIDHARA SHETTY
Registrar